| Annexure-3 | | | | | | | | | | | | | | | |
|---|------------------|--------------------|--|--|-----------------------|-----------|---|----------------------|-------------------|---------------------------|---|------------------------------------|----------|------------------------------------|----------|
| Name of the corporate debtor: Indiglobal Tradelinks Private Limited | | | | Date of commencement of CIRP: 18.02.2021 | | | | | | | | List of creditors as on:19.04.2021 | | | |
| SI. No. | Name of creditor | Identification No. | Secured financial creditors Details of claim received Date of Amount claimed | | s (other than finance | Nature of | belonging to any class of creditors Details of claim admitted Amount Amount | | | ors) | | | of claim | Amount of claim under verification | Remarks, |
| | | | receipt of claim | [Amount in Rs.] | admitted | claim | covered by security interest | covered by guarantee | related party? | voting share in CoC | | dues, that may be set-off | | | |
| | | | | | | | | | | | | | | | |
| | NiL | | | | | | | | | | | | | | |
| | TOTAL | | | - | - | | - | - | | - | - | - | - | - | |